Annexure-2

Name of the corporate debtor: Genix Automation Private Limited; Date of commencement of CIRP: 16-05-2024.; List of stakeholders as on: 30-01-2025

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					contingent	Amount of any mutual	claim	of Amount of claim under	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	removed?	% share in total amount of claims admitted		dues, that may be set off	rejected	verification	
1A	EPFO	PF	04-06-2024	73,521	73,521	Unsecured	NA	NA	100					NIL
1B		PF	14-06-2024	34,15,775		Unsecured			100			34,15,775		EPFO initiated proceedings after admission of the CIRP on 16-05-24. Relying on the judgment passed by the Hon'ble NCLAT in the matter of EPFO vs J P Arlani the whole of the claim has been rejected
2				27,12,938		Unsecured			100		-	27,12,938	-	Claims rejected as claims are on a presumptive basis with no details of any underlaying employees.
3	IT-TDS	ITO				Unsecured	NA	NA	100					
			TOTAL	87,62,114	26,33,401							61,28,713		